

**NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH,**  
**CUTTACK**

**ORDER SHEET OF THE HEARING ON 4<sup>th</sup> JANUARY, 2021, 02:30 P.M.**

CP (IB) No. 112/CTB/2020

**Present: 1. Hon'ble Member, Ms. Sucharitha R. (J)**  
**2. Hon'ble Member, Shri Satya Ranjan Prasad (T)**

Name of the Company	Aquarius Associates -Vs- Metro Builders Orissa Pvt. Ltd.
Under Section	9 IBC

**Coram: 1. Hon'ble Member, Ms. Sucharitha R. (J)**  
**2. Hon'ble Member, Shri Satya Ranjan Prasad (T)**

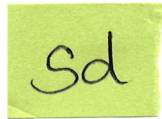
For Petitioner (s) Gounave Mohanty

For Respondent (s) :

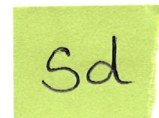
**ORDER**

Both the parties are present. Petitioner is represented by the Ld. Counsel Mr. Gounvae Mohanty. The Petitioner states that the Matter has been settled out of the Court, seeks permission to withdraw the application.

Hence, this application is dismissed as settled out of court.



**Shri Satya Ranjan Prasad**  
**Member (T)**



**Ms. Sucharitha R.**  
**Member (J)**